

STANDING INSTRUCTIONS – PARTIAL MODIFICATON

The following partial modifications are made in the Standing Instructions in the Principal Seat at Madras with effect from 20.10.2021.

Principal Seat at Madras

A) The urgent matters pertaining to the Division Bench presided over by the Hon'ble The Chief Justice be placed before the Division Bench presided over by Hon'ble Mr. Justice P.N.Prakash.

B) The urgent matters pertaining to the Division Bench presided over by Hon'ble Mr. Justice T.Raja be placed before the Division Bench presided over by Hon'ble Mr. Justice Paresh Upadhyay and Vice Versa.

C) The urgent matters pertaining to the Division Bench presided over by Hon'ble Mr. Justice P.N. Prakash be placed before the Division Bench presided over by Hon'ble Mrs.Justice Pushpa Sathyanarayana and Vice Versa.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS

DATED : 18-10-2021

M.N.SENTHIL KUMAR

REGISTRAR (JUDICIAL)